

**GOVERNMENT OF INDIA  
DRINKING WATER AND SANITATION  
LOK SABHA**

UNSTARRED QUESTION NO:5754

ANSWERED ON:02.05.2013

CONTAMINATED DRINKING WATER

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**Will the Minister of DRINKING WATER AND SANITATION be pleased to state:**

- (a) the expenditure incurred for providing safe drinking water in the areas having presence of fluoride, arsenic and other chemicals in ground water during each of the last three years and the current year, State/UT-wise;
- (b) the number of habitations covered so far in supplying safe drinking water through pipeline;
- (c) whether the Government proposes to set up water quality testing laboratories for testing the purity of water in such areas; and
- (d) if so, the details thereof ?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF DRINKING WATER & SANITATION (SHRI BHARATSINH SOLANKI)

- (a) As reported by the State Governments on the Integrated Management Information System (IMIS) of the Ministry, the expenditure incurred on schemes for providing safe drinking water in the areas having presence of chemical contamination in drinking water sources including fluoride, arsenic and other chemicals in ground water during 2012-13, State/UT-wise is at Annexure.
- (b) As reported by the states on the online Integrated Management Information System of the Ministry (IMIS), out of the 16,66,075 rural habitations in the country, 5,05,309 rural habitations have access to safe drinking water supply through pipes.
- (c)&(d) Under the NRDWP, 3% of national allocation, is provided to states under the Water Quality Monitoring and Surveillance component (WQM&S). States are to use allocation under this component to set up State, District and Sub District level water quality testing laboratories to test drinking water samples. As reported by the States on the IMIS, as on 30.4.2013, 24 State level, 732 district level and 1154 Sub District level laboratories have been set up